

COURT- 1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 234 OF 2019 & IA No. 747 OF 2019

Dated: 26th September, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. Ravindra Kumar Verma, Technical
Member(electricity)

In the matter of:

Chettinad Cement Corporation Ltd **Appellant(s)**

Versus

Tamil Nadu Electricity Regulatory Commission **Respondent(s)**

Counsel for the Appellant(s) : Kumar Mihir

Counsel for the Respondent(s) : S. Vallinayagam for R-2

ORDER

Reply both on IA and appeal shall be filed within four weeks with advance copy so that Appellant shall file rejoinder by next date of hearing .

List the matter on **14.11.2019.**

**Ravindra Kumar Verma
Technical Member(electricity)**

**Justice Manjula Chellur
Chairperson**

MK